

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P No.6/2015 in Appeal No. 15 of 2011

Dated: 23rd November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Lanco Amarkantak Power Ltd.,

.... Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr.Adv.
Mr. Akhil Sibal
Mr. Deepak Khurana
Mr. Vikas Mishra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R- 2
Mr. Amit Kapur
Mr. Apoorva Mishra
Mr. Vishrov Mukherjee
Mr. Nishtha Kumar for R-3
Ms. Suparna Srivastava for R-4

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **30.11.2015.**

**(T. Munikrishnaiah
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/jps